

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Intervention Petition (IBC)/16/2024, IA (IBC)/859/2024, IA (IBC)/314/2024, IA (IBC)/625/2024, IA (IBC)/905/2024, Intervention Petition (IBC)/11/2024, Intervention Petition (IBC)/12/2024, Intervention Petition (IBC)/13/2024, Intervention Petition (IBC)/14/2024, Intervention Petition (IBC)/15/2024 in Company Petition IB/296/7/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Catalyst Trusteeship Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**Intervention Petition(IBC)/16/2024**

**Present:** None for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 14.08.2024.**

**IA(IBC)/859/2024**

**Present:** None for the Applicant.

Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 14.08.2024.**

**IA(IBC)/314/2024**

**Present:** Ld. Mr. Ravi Charan and Ms. Niharika Agarwal for the Applicant.

Ld. Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 14.08.2024.**

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**IA(IBC)/625/2024**

**Present:** None for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 14.08.2024.**

**IA(IBC)/905/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.1.

Ld. Counsel for the Respondent No.2.

Counter not filed by the Respondent No.2. At the request of Ld. Counsel for the Respondent No.2 matter is adjourned for filing of counter. Counter to be filed within 2 weeks, rejoinder if any, may be filed within a week thereafter. **Matter is adjourned to 14.08.2024.**

**IA(IBC)/11/2024, IA(IBC)/12/2024, IA(IBC)/13/2024, IA(IBC)/14/2024, IA(IBC)/15/2024**

**Present:** Ld. Mr. Ravi Charan and Ms. Niharika Agarwal for the Applicant.

Ld. Mr. VVSN Raju for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 14.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**